

THE GAUATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 6187 IA.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
The Registrar,
Gauhati High Court,
Aizawl bench, Mizoram, Aizawl,

Dated Guwahati, 25th November, 2021.

Sub:- Casual leave.

Ref:- Letter Dated 22.11.2020.

Sir,

With reference to the above, I am directed to inform you that the prayer for **casual leave in respect of Shri Vanlalenmawia, Special Judge, P.C. Court, Mizoram, Aizawl on 18.11.2021**, has been granted.

Yours faithfully,


sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008/ ⁶¹⁸⁷6188-IA, dated 25.11.2021

Copy to:

1. Shri Vanlalenmawia, Special Judge, P.C. Court, Mizoram, Aizawl.
2. The Project Manager, Gauhati High Court.


25/11/21
JT.REGISTRAR (VIGILANCE)
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